

[20 December, 1999]

RAJYA SABHA

(c) what amount has been sought to be released for the purpose?

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM): (a) Yes, Sir.

(b) Government of Tripura have submitted proposal to set up 4 nos. of coaching centres.

(c) The proposal amounting to Rs. 97 lakhs has been received which is under scrutiny Try the Ministry.

#### **Evaluation of Special Central Assistance**

†1961. SHRI JHUMUK LAL BHENDIA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Special Central Assistance is given by the Central Government to the States under Demand Nos. 41 and 64;

(b) if so, what are the arrangements made for its evaluation and implementation;

(c) whether the amount so allocated is being utilised for sub-plan areas or diverted to other areas;

(d) what are the details of allocations made in this regard during the years 1997-98 and 1998-99, State-wise; and

(e) what is the name of the agency in Madhya Pradesh through which the execution of Special Central Assistance is being done?

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM): (a) No, Sir. This Ministry does not give Special Central Assistance to the States under Demand Nos. 41 and 64.

(b) to (e) Do not arise.

#### **Housing for Tribals by Local ITDAS in Andhra Pradesh**

1962. SHRI V. KISHORE CHANDRA S. DEO: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether it is a fact that a number of representations have been made by social activists regarding housing for tribals in Andhra Pradesh by the local ITDAs;

(b) what steps have been taken to address this demand; †Original Notice of the Question was received in Hindi.